

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).19129/2008

UNION OF INDIA Petitioner(s)

VERSUS

NASIM AKHTAR Respondent(s)

Date: 01/05/2009 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Vikas Malhotra, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioner has failed to confirm the service upon unserved respondent though sufficient time has been granted till date. List the matter before the Hon'ble Chamber Judge for non-prosecution against the unserved respondent.

va

(ASHOK MENON)
Registrar